

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:1731
ANSWERED ON:07.03.2011
INCLUSION OF CASTES IN BACKWARD CASTES
Bahuguna Shri Vijay

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the name of the State which have submitted proposals for inclusion of backward castes in the Central List;
- (b) the policy regarding reservation in central services to the backward castes which are availing reservation in State services; and
- (c) the reasons for delay in grant of reservation to Jaunpuri and Ranwatta communities in Tehri and Uttarakhand districts of Uttarakhand in central services?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT(SHRI D. NAPOLEON)

- (a) The name of the States/UTs which have submitted proposals for inclusion of backward castes in the Central List of OBCs is enclosed as Annexure.
- (b) The backward castes which are availing reservation in State services may also get the benefit of reservation in services of the Central Government provided such castes are also included in the Central List of OBCs.
- (c) Communities/castes are included in the Central List of Other Backward Classes based on the advice received from the National Commission for Backward Classes and after inter-ministerial consultation followed by the approval of the competent authority. As such, no time frame can be given.